

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2868  
ANSWERED ON:30.07.2014  
ADMISSION IN KENDRIYA VIDYALAYAS  
Mahato Shri Bidyut Baran

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether cases regarding Kendriya Vidyalayas not admitting students in various classes due to lack of proper infrastructure has come to the notice of the Government;
- (b) if so, the details thereof, State-wise particularly Jharkhand; and
- (c) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) Yes, Madam. Students were not admitted in some of the Kendriya Vidyalaya (KV) which are running in temporary buildings due to non availability of adequate number of class rooms, safety concerns of the building and delay on the part of State Governments in transfer of land for construction of permanent school building by Kendriya Vidyalaya Sangathan (KVS). The list of KVs where admissions were stopped due to lack of proper infrastructure State-wise is Annexed. Issues regarding provision of adequate infrastructure for temporary accommodation are regularly taken up with the concerned state governments / sponsoring authorities. The decision to stop admission is reviewed as and when adequate infrastructure is made available by the concerned state/ U.T. government/ sponsoring authority.